

वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षा प्रतिवेदन सहित।

(ख) परिषद् के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभापटल पर रखने में हुये क्लिब के कारणों को दर्शाने वाला विवरण। पुस्तकालय में रखी गई। (क) से (ग) के लिये ब्रिटिश संख्या एल०टी० 2133/91]

III. अन्तर्राष्ट्रियक प्रवासी कर्मकार (नियोजन का विनियमन और सेवा शर्त) अधिनियम, 1979 की धारा 35 की उपधारा (3) के अधीन अन्तर्राष्ट्रियक प्रवासी कर्मकार (नियोजन का विनियमन और सेवा शर्त) केन्द्रीय (संशोधन) निगम, 1991 को प्रकाशित करने वाली नमः मंत्रालय की अधिसूचना सं. का. नि० सं० 22(अ) दिनांक, 14 जनवरी, 1991 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गई। ब्रिटिश संख्या एल०टी० 2132/91]

I. Statement giving reasons for not laying the Twenty Seventh annual Report (1989-90) of the Institute of Applied Manpower Research, New Delhi with the stipulated period]

II. Notifications of the Ministry of Personnel, public Grievances and Pensions (Deptt. of Personnel and Training.)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): Madam, I lay on the Table—

I. A statement (in English and Hindi) giving reasons for not laying the Twenty-seventh Annual Report of the Institute of Applied Manpower Research, New Delhi, for the year 1989-90, within the stipulated period. [Placed in Library. See No. LT-2136/91]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training). under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) G.S.R. No. 12 dated the 12th January, 1991 regarding grant of relief

on pension to Former Secretary of State Service Officers, subject to certain conditions. [Placed in Library. See No. LT-2184/91]

(2) G.S.R. No. 589 dated the 22nd September, 1990 publishing the Indian Forest Service (Pay) Second Amendment Rules, 1990.

(3) G.S.R. No. 590 dated the 22nd September, 1990, publishing the Indian Forest Service Fixation of Cadre Strength) Amendment Regulations, 1990.

(4) G.S.R. No. 603 dated the 29th September, 1990, publishing the Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1990.

(5) G.S.R. No. 604 dated the 29th September, 1990, publishing the Indian Forest Service (Pay) Third Amendment Rules, 1990.

(6) G.S.R. No. 606 dated the 29th September, 1990, publishing the Indian Police Service (Pay) Fifth Amendment Rules, 1990.

(7) G.S.R. No. 645 dated the 20th October, 1990, publishing the Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1990.

(8) G.S.R. No. 646 dated the 20th October, 1990, publishing the Indian Police Service (Pay) Sixth Amendment Rules, 1990.

(9) G.S.R. No. 647 dated the 20th October, 1990, publishing the Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1990.

(10) G.S.R. No. 648 dated the 20th October, 1990, publishing the Indian Administrative Service (Pay) Seventh Amendment Rules, 1990.

(11) G.S.R. No. 715 dated the 1st December, 1990, publishing the Indian Police Service (Pay) Seventh Amendment Rules, 1990.

(12) G.S.R. No. 716 dated the 1st December, 1990 publishing the Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1990.

(13) G.S.R. No. 726 dated the 8th December, 1990, publishing the Indian Administrative Service (Pay) Eighth Amendment Rules, 1990.

(14) G.S.R. No. 727 dated the 8th December, 1990, publishing the Indian Forest Service (Pay) Fourth Amendment Rules, 1990.

(15) G.S.R. No. 728 dated the 8th December, 1990, publishing the Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1990.

(16) G.S.R. No. 729 dated the 8th December, 1990, publishing the Indian Forest Service (Pay) Fifth Amendment Rules, 1990.

(17) G.S.R. No. 730 dated the 8th December, 1990, publishing the Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1990.

[Placed in Library. See No. LT-2183/91 for (2) to (17)]

(18) G.S.R. No. 822(E) dated the 5th October, 1990 publishing the Indian Forest Service (Recruitment) Amendment Rules, 1990.

(19) G.S.R. No. 938(E) dated the 7th December, 1990 publishing the Indian Administrative Service (Appointment by Promotion) First Amendment Regulations, 1990.

(20) G.S.R. No. 939(E) dated the 7th December, 1990 publishing the Indian Police Service (Appointment by Promotion) First Amendment Regulations, 1990.

[Placed in Library. See No. LT-2135/91 for (18) to (20)]

Report and Accounts (1989-90) of the National Bank for Agriculture and Rural Development, Bombay and related papers.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, On behalf of SHRI DIGVIJAY SINGH I lay on the Table, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981, a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Bank for Agriculture and Rural Development, Bombay, for the

year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Bank.

[Placed in Library. See No. LT-2256/91 for (i) and (ii).]

I. Report and Accounts (1989-90) of the Hindustan Photo Films Manufacturing Company Limited, Udhaga mandalam and related papers.

II. Reports (1989-90) of the controller General of Patents, Designs and Trade Marks and related papers.

III. Report and Accounts (1989-90) of the Central Machine Tools Institute, Bangalore and related papers.

IV. Report and Accounts (1989-90) of the National Institute for Entrepreneurship and Small Business development, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHAY): Madam, I lay on the table:

I. (I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Hindustan Photo-Films Manufacturing Company Limited Udhagamandulam for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

(II) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2137/91 for (i) and (ii)]

II. A copy (in English and Hindi) of the following papers:—

(i) Eighteenth Annual Report of the Controller General of Patents Designs